

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) Total allocation of rice, wheat, levy sugar, edible oil and kerosene to Madhya Pradesh for PDS, and their oftakes by the State Government, for the period from January, 1990 to March, 1991 are as follows:—

(in tonnes)

<i>Commodity</i>	<i>Allocation</i>	<i>Off-take</i>
Rice	353000	230400
Wheat	500000	366800
Imported Edible oil	42500	23859
Kerosene	481000	479421

383001 tonnes of levy sugar (inclusive of festival quota) was allotted during the period and lifting was practically 100%.

(b) The allocations for the period April, 1991 to July, 1991 are as under:—

(in tonnes)

<i>Commodity</i>	<i>Allocation</i>
Rice	84000
Wheat	180000
Levy sugar	100124
Kerosene	122543
Imported edible oil	Nil

[Translation]

Complaints regarding quantity and quality of Rice purchased by Food Corporation of India

1187. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FOOD be pleased to state:

(a) whether complaints have been received regarding quality and quantity of the rice purchased during the year 1990 by Food Corporation of India in Kumaon, Bareilly and Moradabad divisions in Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the rice purchased at these places was of very inferior quality and the broken pieces of rice therein far exceeded the limit prescribed for them; and

(d) the action being taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b) During 1990, while no complaint from Moradabad Division was received, six complaints from Bareilly and Kumaon Divisions about the quality and quantity of rice purchased by FCI were, however, received. Details are given in the enclosed statement.

(c) and (d) On surprise inspection, some of the purchased rice stocks were found to contain certain refractions including broken exceeding the permissible limits under uniform specifications. Appropriate action is being taken against the FCI officials found at fault.

STATEMENT

Showing Details of Complaints of quality and quantity of Rice purchased in Kumaon, Bareilly and Moradabad Divisions during the year, 1990

<i>Sl. No.</i>	<i>Source of the complaint and date</i>	<i>Brief subject of the complaint</i>
1	2	3

1. Shri Harinder Pal Singh of Haldwani dated 4-8-90 addressed to Prime Minister with copy to CVO. Regarding purchase of substandard rice in Kitcha/Nainital.

1	2	3
2. Complaint from Shri Santosh Gangwar, MP, dated 17-5-1990.	Weighment through private weigh—bridge at the time of loading of special at CB Ganj, Bareilly.	
3. Complaint dated 22-3-1990 from A.G.II of FSD Parsakhera.	Regarding receipt of inferior quality rice in FSD Parsakhera (Bareilly).	
4. Complaint dated 2-2-1990 from Shri Mohd. Hanif, Genl. Secretary, Dist. Congress Committee (I) addressed to Chairman FCI.	Regarding bungling in the rice stocks at FCI depot Beheri.	
5. Anonymous complaint against FCI staff at Kitcha and Baheri, Distt. Nainital.	Regarding purchase of inferior quality of rice.	
6. Complaint from Shri G. Singh of Shahjahanpur dated 20-3-1990.	Regarding purchase and storage of substandard rice at FSD Shahjahanpur.	

Employment to persons whose land was acquired for Kakrapar Atomic Power Plant

1188. SHRI CHHITUBHA! GAMIT: Will the PRIME MINISTER be pleased to state:

(a) the number of persons whose land was acquired for Kakrapar Atomic Power Plant; and

(b) the number of persons out of them given employment so far?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The number of families whose land was acquired for Kakrapar Atomic Power Project is 1034.

(b) The number of persons who have been given employment from such affected families is 118.

Promotion of Small and Cottage Industries

1190. SHRI RAJVEER SINGH: Will the PRIME MINISTER be pleased to state:

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(a) whether the Government has formulated any scheme to promote cottage industry and small entrepreneurs during 1991; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) During 1991-92, the following five Village Industries have been identified for promotion by KVIC which are expected to generate employment of 1.83 lakh persons:—

1. Village Leather Industry.
2. Lime Industry (Building material production and services).
3. Processing of Cereals and Pulses Industry.
4. Carpentry and Blacksmithy Industry.
5. Cane and Bamboo.